

Monthly Information Bulletin on Corporate Sector

September, 2015

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, ShastriBhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 30th SEPTEMBER, 2015

1. The total number of companies registered in the country as on 30th September, 2015, stood at 1,499,534. Of them, 278,372 companies were closed; 421 companies were assigned dormant status as per the Companies Act, 2013; 138,975 companies have not filed their statutory annual filings for 3 years consecutively; 5,383 companies were under liquidation; 23,333 companies were in the process of being struck-off and 175 companies were in the process of being re-activated. Taking the above into account, there were 1,052,875 active companies as on 30th September, 2015.

2. Out of the 278,372 closed companies, about 10,340 companies were liquidated/dissolved; 246,126 companies were defunct (and hence struck-off); 16,198 companies were amalgamated/ merged with other companies; 5,708 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 30th September, 2015.

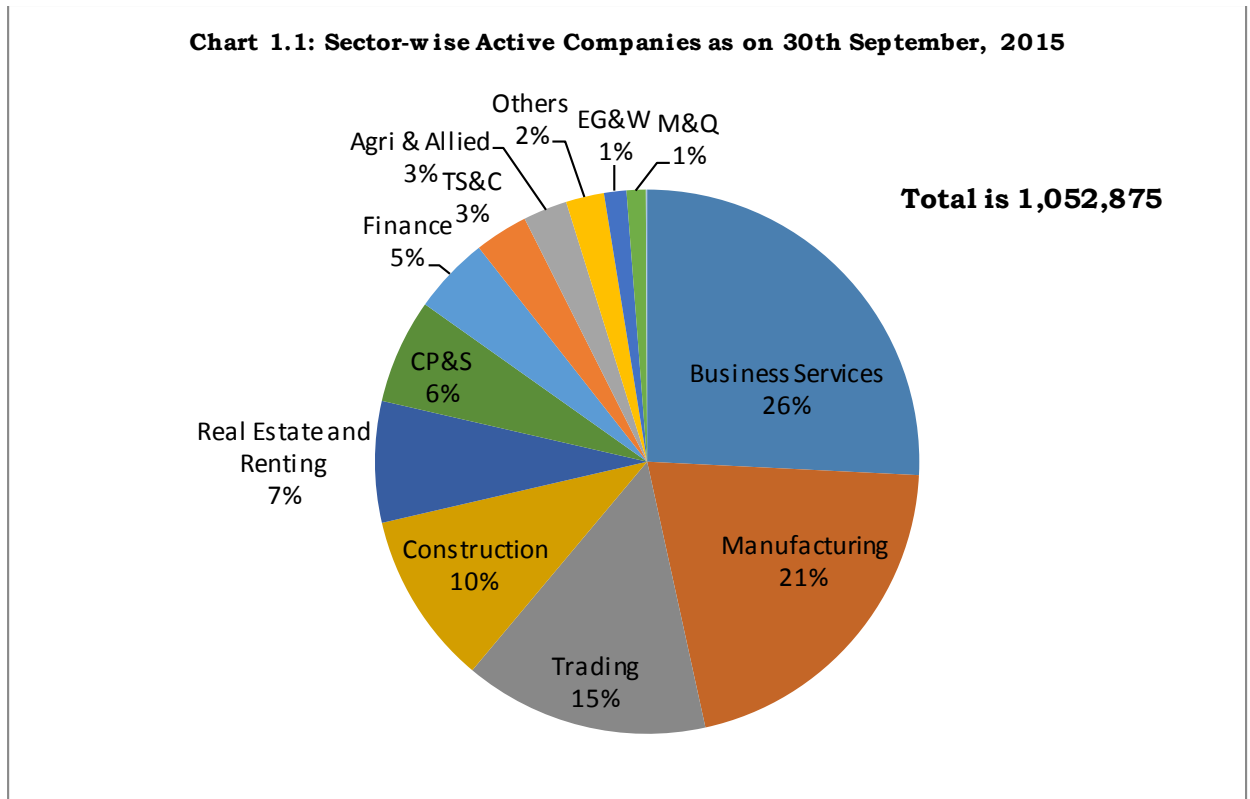
3. Out of the 1,046,281 active companies limited by shares; 982,486 were Private companies limited by shares; and 63,282 were Public companies limited by shares, of which 7,039 were Listed and 56,243 were Unlisted Companies (**Table 1.2**).

4. Authorized Capital wise distribution of active companies as on 30th September, 2015 (**Table-1.3**) indicates that about 66.11% of companies (695,960 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.14% of companies (22,562 in number) have authorized capital of above Rs.10 crore each.

5. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (302,184), followed by Delhi (279,376) and West Bengal (186,837). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (221,617), followed by Delhi (201,177) and West Bengal (137,962) as on 30th September, 2015 (**Table-1.4**).

6. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.72 lakh) followed by Manufacturing (2.19 lakh), Trading (1.53 lakh) and Construction (1.08 lakh). Business Services comprise Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy,

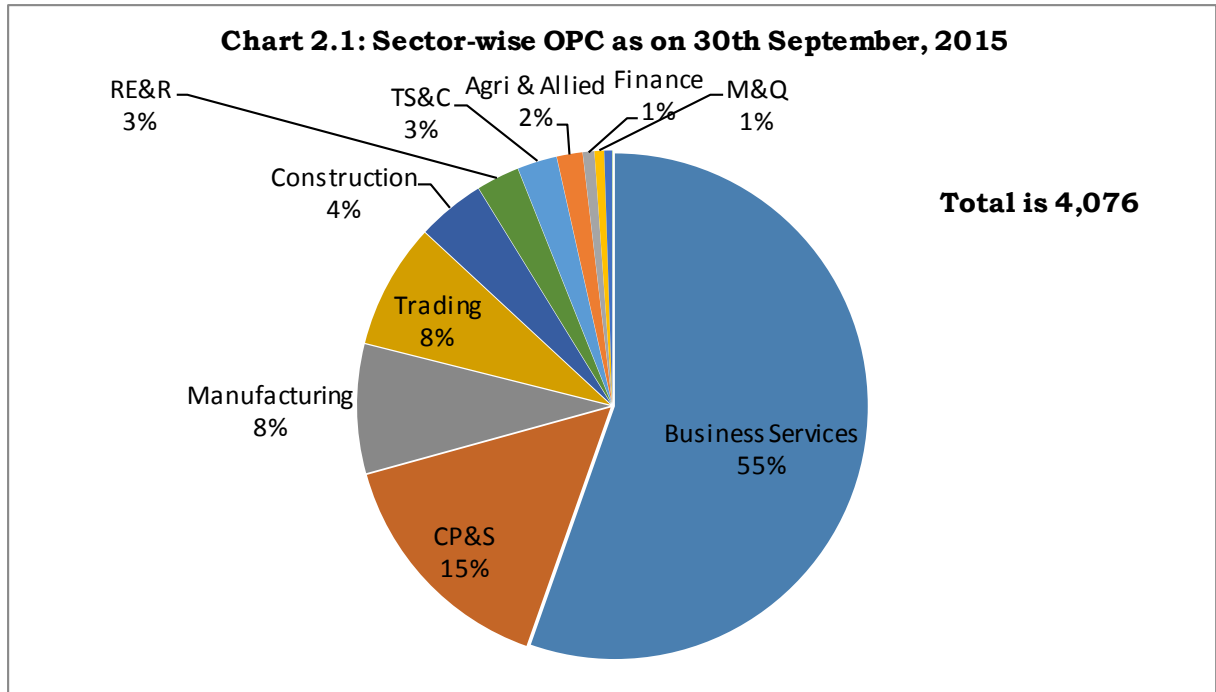
etc. (**Table-1.5 and Chart 1.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'. 23,891 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

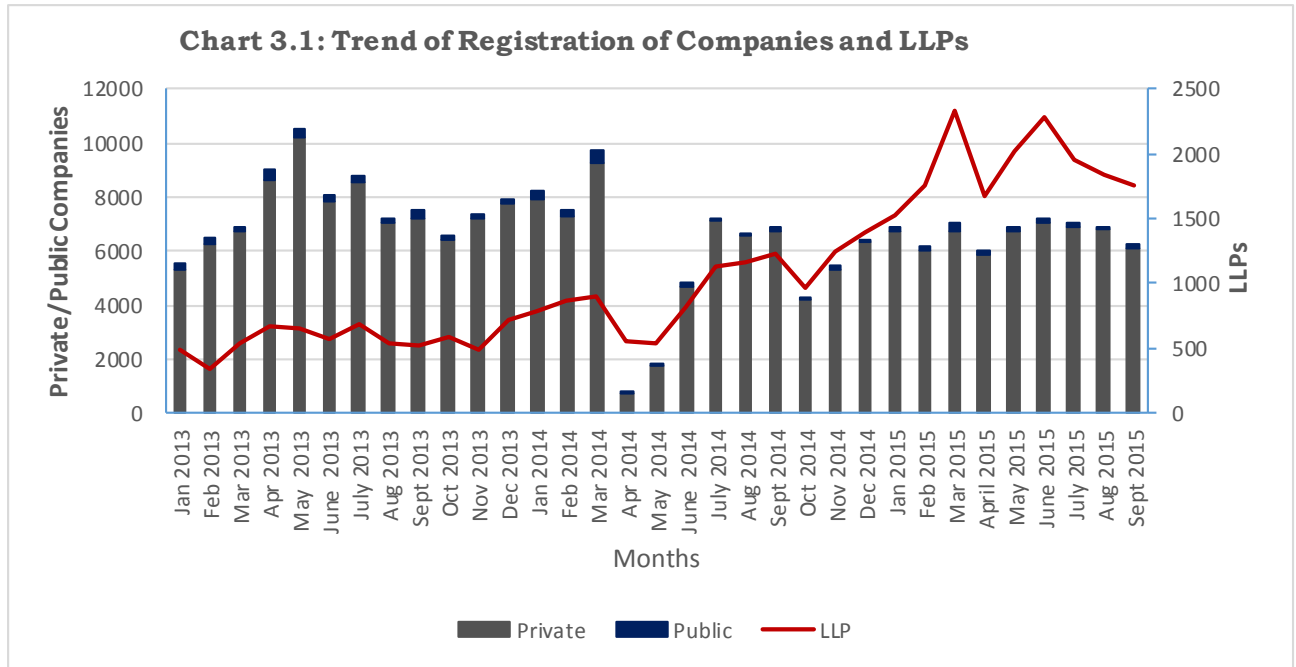
7. Up to 31st September, 2015, a total number of 4,076 One Person Company (OPC) were registered with collective authorized capital of Rs. 101.01 crore. Economic activity wise classification of OPC up to 30th September, 2015 reveals that highest number of OPC are in Business Services (2,258) followed by Community, personal & Social Services (624), Manufacturing (335) and Trading (325) (**Chart 2.1**). During the month of September, 2015, a total of 316 OPC were registered with authorized capital of Rs. 7.81 crore. Economic activity wise classification of OPC during the month reveals that highest number of 176 OPC were registered in Business Services, followed by 50 in Community, personal & Social Services and 23 each in Manufacturing and Trading (**Table 2.1**). Highest number of 50 OPC were registered in Maharashtra (15.82 %), 48 in Delhi (15.19 % and 33 in Uttar Pradesh (10.44 %) during the month of September, 2015 (**Table-6.1**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

III. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs

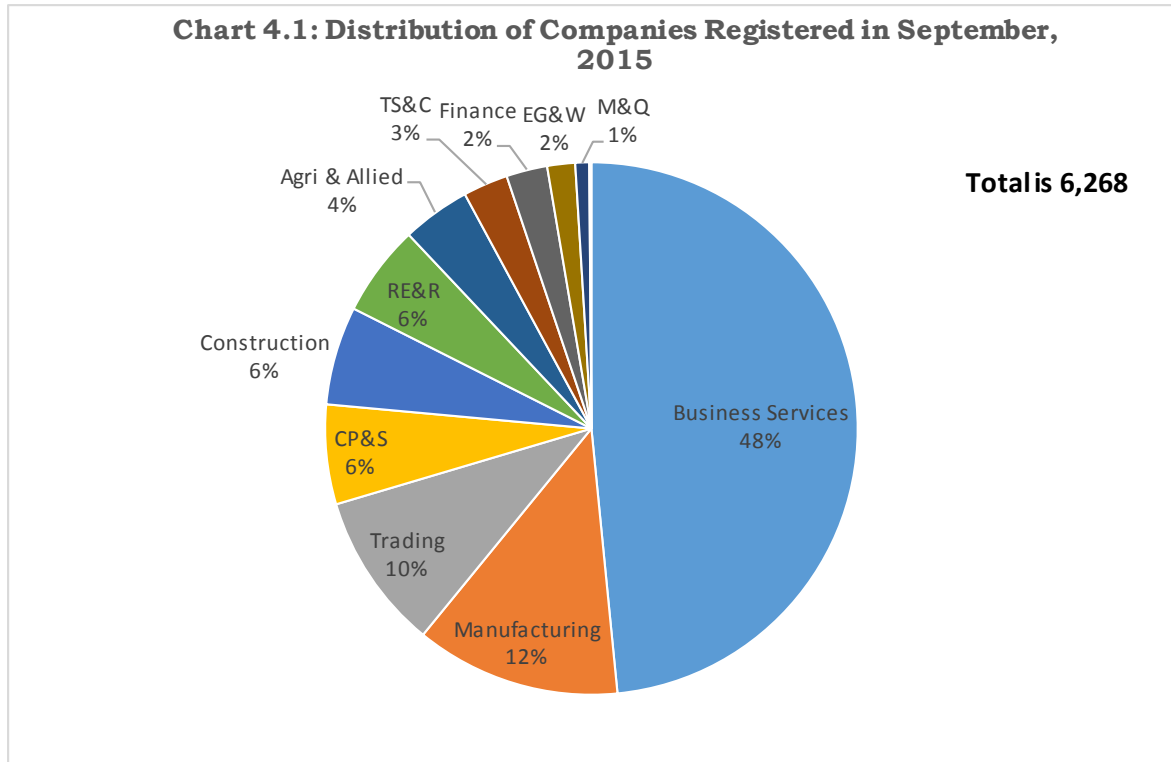
8. An analysis of registration of new companies during January 2013 to September 2015 indicates that monthly registration of companies is showing an increasing trend after hitting its lowest of 765 in April 2014 (**Chart 3.1**). A total of 6,268 companies were registered in September 2015 as compared to 6,864 in September, 2014. A slight decreased in registration of companies has been witnessed in September, 2015 over the previous month. A decreasing trend is observed in monthly registration of LLPs in last few months with minimum registration of 1,753 LLPs in September, 2015. (**Table 3.1**).



IV. REGISTRATION OF NEW COMPANIES DURING SEPTEMBER, 2015

9. During the month of September, 2015, a total of 6,268 companies were registered with collective authorized capital of Rs. 941.42 crore. Of them 6,233 companies were registered as Companies Limited by Shares with authorized capital of Rs. 941.14 crore; 34 companies were registered as Limited by Guarantees with authorized capital of Rs. 27.00 lakh; 1 companies were registered as Unlimited Company with authorized capital of Rs. 1.00 lakh. (**Table-4.1**).

10. Economic-activity wise classification of companies registered during September, 2015 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies are in Business Services (3,036) followed by Manufacturing (781), Trading (596), and Community, personal & Social Services (379) and Construction (375).

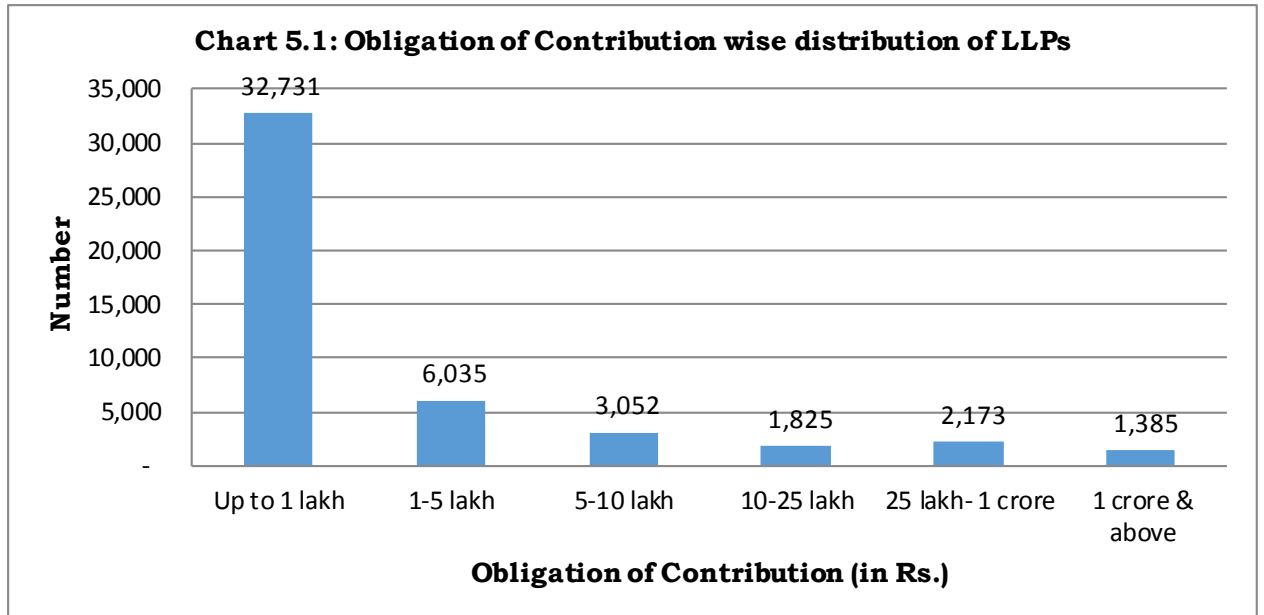


'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting

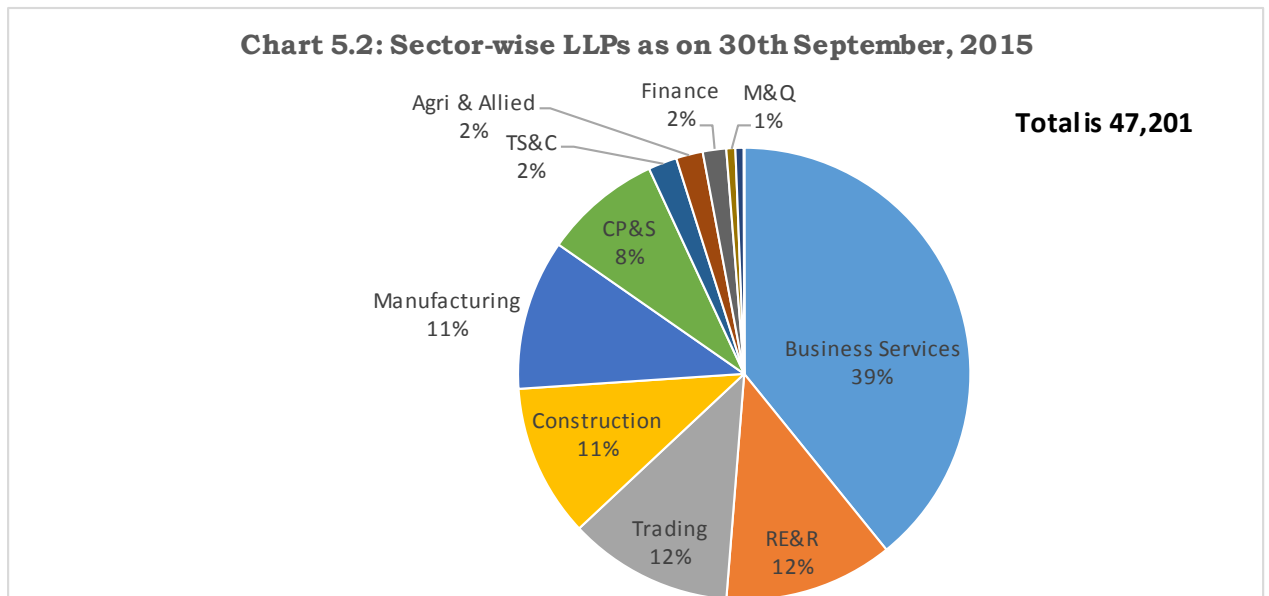
11. During September, 2015, 1,126 (17.96 %) companies were registered in Maharashtra, followed by 1,084 (17.29 %) in Delhi, and 567 (9.05 %) in Uttar Pradesh (**Table-4.3**).

V. Limited Liability Partnerships (LLP) and Foreign Companies

12. As on 30th September, 2015, a total number of 47,972 LLPs were registered in the country and 47,201 of them were active. About 82.13 % active LLPs (38,766 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 2.93 % (1,385 in number) of LLPs have obligation of contribution of above Rs.1 crore each (**Table-5.1 and Chart 5.1**).



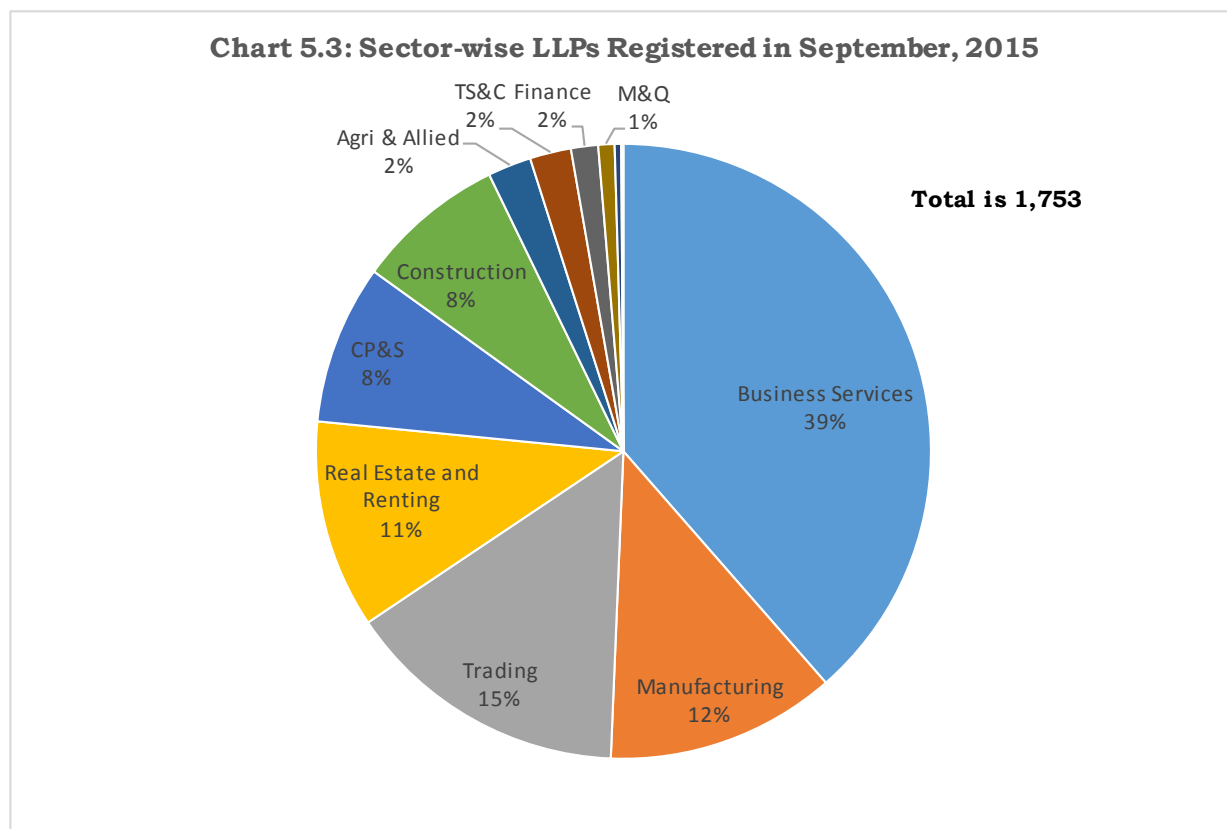
13. Broad economic sector wise classification of active LLPs as on 30th September, 2015 reveals that Service sector account for 35,488 LLPs, followed by Industry and Agriculture sectors accounting for 10,808 and 903 respectively. Economic-activity wise classification of active LLPs as on 30th September, 2015 reveals that a large number of LLPs are in Business Services (18,492) followed by Real Estate & Renting (5,704), Trading (5,552) and Construction (5,154) (**Table-5.2 and Chart 5.2**).



'M&Q' is Mining & Quarrying , 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

14. A total of 1,753 Limited Liability Partnerships (LLPs) were registered during September, 2015 with collective obligation of contribution of Rs. 296.91 crore.

Economic activity wise classification of LLPs during the month reveals that highest number of 676 LLPs were registered in Business Services, followed by 262 in Trading and 212 in Manufacturing (**Table-5.3 and Chart 5.3**). Highest number of 618 LLPs were registered in Maharashtra (35.25 %) followed by 230 in Delhi (13.12 %) during the month of September, 2015 (**Table-6.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'.

Foreign Companies

15. As on 30th September, 2015, a total of 3,325 foreign companies were doing business in India. During the month of September, 2015, 18 foreign companies were registered in India including 5 each in Delhi and Maharashtra, 2 in Uttar Pradesh, and 1 each in Chhattisgarh, Haryana, Karnataka, Kerala, Tamil Nadu and West Bengal. Out of these 18 foreign companies, 12 were registered under Business Services and 1 each in Trading, Manufacturing, Construction, Mining & Quarrying, Transport, storage & Communications, and Community, personal & Social services.

Table 1.1 Summary Statement on Companies in India as on 30th September, 2015		
1	Companies Registered as on 30th September, 2015	1,499,534
2	Number of Closed Companies	278,372
<i>i</i>	<i>No. of Companies Liquidated/ Dissolved</i>	10,340
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 560)</i>	246,126
<i>iii</i>	<i>No. of Companies Amalgamated/ merged</i>	16,198
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	5,708
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	421
4	Number of Companies not having not filed statutory annual filings consecutively for three years	138,975
5	Number of Companies under Liquidation	5,383
6	Number of Companies which are under the process of Section 560 of the Companies Act, 1956	23,333
7	Number of Companies lying AIPG (Active in Progress)	175
	Number of Active companies	1,052,875
	Of which	
	Companies Limited by Shares	1,046,281
	Companies Limited by Guarantees	6,198
	Unlimited Companies	396

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2 : Active Companies Limited by Shares as on 30th September, 2015				
Sl. No.	Companies Limited by Shares	Government	Non-Government	Total
1.	Public Limited	1,093	62,189	63,282
	<i>Of which-</i>			
<i>i</i>	<i>Listed</i>	69	6,970	7,039
<i>ii</i>	<i>Unlisted</i>	1,024	55,219	56,243
2.	Private Limited	379	9,82,620	9,82,999
	Of which			
	One Person Company	-	4,076	4,076
	Total	1,472	10,44,809	10,46,281

**Table 1.3: Authorized Capital-wise Active Companies as on 30th September, 2015
(Authorized Capital in Rs. Crore)**

Sl. No.	Authorised Capital Range	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	361,581	3,571.08	1,639	1.54	363,220	3,572.63
2	Above 1 lakh to 5 lakh	189,228	7,996.76	9,775	486.95	199,003	8,483.70
3	Above 5 lakh to 10 lakh	127,774	12,501.92	5,963	567.91	133,737	13,069.83
4	Above 10 lakh to 25 lakh	87,627	18,151.42	5,197	1,133.74	92,824	19,285.16
5	Above 25 lakh to 50 lakh	71,626	30,965.69	5,179	2,358.23	76,805	33,323.92
6	Above 50 lakh to 1 crore	59,636	53,011.20	7,602	7,153.84	67,238	60,165.04
7	Above 1 crore to 2 crore	35,065	58,063.33	5,177	8,880.29	40,242	66,943.61
8	Above 2 crore to 5 crore	32,321	117,272.15	8,302	32,754.50	40,623	150,026.65
9	Above 5 crore to 10 crore	10,863	85,334.55	5,758	45,843.02	16,621	131,177.57
10	Above 10 crore to 25 crore	6,734	111,668.38	4,897	83,724.15	11,631	195,392.53
11	Above 25 crore to 100 crore	3,997	197,056.25	3,520	183,748.20	7,517	380,804.44
12	Above 100 crore to 500 crore	1,191	254,150.63	1,216	264,782.21	2,407	518,932.84
13	Above 500 crore to 1000 crore	143	109,230.89	235	186,089.41	378	295,320.30
14	Above 1000 crore	139	519,358.28	490	2,223,394.41	629	2,742,752.70
Total		987,925	1,578,332.54	64,950	3,040,918.39	1,052,875	4,619,250.93

Table 1.4: State/UT-wise Status of Companies Registered as on 30th September, 2015

Sl. No.	State	Registered	Closed	Annual filings not done for 3 years	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	A&N Islands	276	5	46	-	-	-	2	223
2	Andhra Pradesh	22,231	2,215	5,382	1	53	204	6	14,370
3	Arunachal Pradesh	496	235	9	-	2	62	-	188
4	Assam	9,406	2,756	174	-	14	1,228	-	5,234
5	Bihar	20,769	2,544	1,206	9	40	3,291	3	13,676
6	Chandigarh	12,929	4,098	1,092	2	70	49	-	7,618
7	Chhattisgarh	7,706	1,058	244	2	1	46	1	6,354
8	Dadra & Nagar Haveli	451	49	45	-	-	9	-	348
9	Daman and Diu	304	58	15	1	1	36	-	193
10	Delhi	279,376	47,166	28,125	90	697	2,105	16	201,177
11	Goa	7,450	1,428	441	-	11	687	-	4,883
12	Gujarat	83,034	15,010	10,843	11	574	2,718	5	53,873
13	Haryana	27,851	2,799	2,159	40	35	242	3	22,573
14	Himachal Pradesh	4,862	1,139	411	1	20	151	-	3,140
15	Jammu and Kashmir	4,141	621	976	-	15	72	-	2,457
16	Jharkhand	9,330	1,101	613	-	12	790	2	6,812
17	Karnataka	81,949	15,988	7,832	19	459	998	9	56,644
18	Kerala	38,911	10,568	2,202	48	299	233	9	25,552
19	Lakshadweep	12	-	-	-	-	-	-	12
20	Madhya Pradesh	30,479	7,653	1,329	3	64	150	3	21,277
21	Maharashtra	302,184	43,331	33,812	51	1,335	1,978	60	221,617
22	Manipur	420	154	17	-	-	36	1	212
23	Meghalaya	944	323	13	-	1	70	-	537
24	Mizoram	102	53	7	-	-	7	-	35
25	Nagaland	482	263	25	-	1	34	-	159
26	Odisha	19,005	5,562	567	3	64	235	-	12,574
27	Puducherry	2,797	1,161	228	-	8	5	-	1,395
28	Punjab	26,575	8,711	2,006	9	115	126	1	15,607
29	Rajasthan	46,866	8,135	1,386	8	71	2,114	2	35,150
30	Sikkim	-	-	-	-	-	-	-	-
31	Tamil Nadu	117,460	28,565	15,392	20	313	1,605	25	71,540
32	Telangana	79,736	7,288	17,184	3	224	892	18	54,127
33	Tripura	347	83	5	-	-	38	-	221
34	Uttar Pradesh	68,885	12,367	4,326	18	215	609	6	51,344
35	Uttarakhand	4,931	789	81	-	14	256	-	3,791
36	West Bengal	186,837	45,096	782	82	655	2,257	3	137,962
Total		1,499,534	278,372	138,975	421	5,383	23,333	175	1,052,875

- Note:**
- AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
 - Sikkim is not covered under the Companies Act, 1956.

**Table 1.5: Economic Activity-wise Active Companies as on 30th September, 2015
(Authorized Capital in Rs. Crore)**

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	24,744	17,528.78	2,865	32,750.80	27,609	50,279.58
II	Industry	327,375	773,959.33	25,634	1,687,181.28	353,009	2,461,140.60
1	<i>Manufacturing</i>	201,031	434,965.41	17,695	636,945.68	218,726	1,071,911.08
i	<i>Food stuffs</i>	25,022	45,314.37	2,484	33,415.03	27,506	78,729.40
ii	<i>Leather & products thereof</i>	2,515	3,213.58	179	1,860.72	2,694	5,074.30
iii	<i>Machinery & Equipments</i>	47,229	156,193.26	3,259	271,377.61	50,488	427,570.87
iv	<i>Metals & Chemicals, and products thereof</i>	73,070	170,462.31	7,677	263,630.77	80,747	434,093.08
v	<i>Others</i>	9507	13066.03322	475	10257.37401		
vi	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	13,188	12,091.58	835	14,542.42	14,023	26,634.00
vii	<i>Textiles</i>	28,176	31,962.99	2,612	40,727.07	30,788	72,690.06
viii	<i>Wood Products</i>	2,324	2,661.29	174	1,134.68	2,498	3,795.96
2	<i>Construction</i>	102,906	186,598.86	5,413	223,062.20	108,319	409,661.06
3	<i>Electricity, Gas & Water companies</i>	12204	122,478.87	1,784	768,759.34	13,988	891,238.20
4	<i>Mining & Quarrying</i>	11,234	29,916.19	742	58,414.07	11,976	88,330.26
III	Services	613,974	753,226.27	34,392	1,157,009.56	648,366	1,910,235.83
1	<i>Business Services</i>	261,457	270,723.81	10,062	408,073.90	271,519	678,797.71
2	<i>Trading</i>	146,756	146,946.00	6,322	109,753.71	153,078	256,699.71
3	<i>Real Estate and Renting</i>	71,833	66,058.89	3,987	32,649.45	75,820	98,708.34
4	<i>Community, personal & Social Services</i>	61,651	66,607.64	3,862	115,317.15	65,513	181,924.79
5	<i>Finance</i>	39,714	154,162.07	8,554	255,575.14	48,268	409,737.22
6	<i>Transport, storage and Communications</i>	31,909	46,311.81	1,466	194,582.08	33,375	240,893.89
7	<i>Insurance</i>	654	2,416.04	139	41,058.13	793	43,474.17
IV	Others	21,832	33,618.16	2,059	163,976.76	23,891	197,594.92
	Total	987,925	1,578,332.54	64,950	3,040,918.39	1,052,875	4,619,250.93

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

Sl. No.	Economic Activity	Up to 30.09.2015		During September, 2015	
		Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	67	236.10	5	58.00
II	Industry	556	1762.20	46	121.00
1	<i>Manufacturing</i>	335	974.70	23	55.00
2	<i>Construction</i>	176	642.00	15	50.00
3	<i>Electricity, Gas & Water companies</i>	20.00	84.50	0	0.00
4	<i>Mining & Quarrying</i>	25.00	61.00	8	16.00
III	Services	3,452	8092.82	265	601.7
1	<i>Business Services</i>	2,258	4,930	176	324.10
2	<i>Trading</i>	325	922	23	21.60
3	<i>Real Estate and Renting</i>	112	390	10	28.00
4	<i>Community, personal & Social Services</i>	624	1,537	50	218.00
5	<i>Finance</i>	30	91	2	6.00
6	<i>Transport, storage and Communications</i>	103	224	4	4.00
IV	Others	1	10	-	-
Total		4,076	10101.12	316	780.70

Month	Public Companies	Private Companies	Total Companies	LLP
January 2013	182	5,326	5,508	483
February 2013	243	6,229	6,472	337
March 2013	202	6,708	6,910	535
April 2013	383	8,643	9,026	666
May 2013	324	10,222	10,546	662
June 2013	260	7,804	8,064	565
July 2013	230	8,554	8,784	679
August 2013	171	7,010	7,181	531
September 2013	271	7,227	7,498	524
October 2013	175	6,410	6,585	586
November 2013	169	7,166	7,335	493
December 2013	204	7,740	7,944	722
January 2014	256	7,950	8,206	792
February 2014	213	7,300	7,513	865
March 2014	508	9,247	9,755	897
April 2014	27	738	765	562
May 2014	29	1,760	1,789	531
June 2014	89	4,712	4,801	825
July 2014	139	7,090	7,229	1,131
August 2014	130	6,546	6,676	1,171
September 2014	139	6,725	6,864	1,235
October 2014	89	4,194	4,283	963
November 2014	125	5,346	5,471	1,244
December 2014	150	6,296	6,446	1,399
January 2015	144	6,758	6,902	1,526
February 2015	129	6,009	6,138	1,761
March 2015	308	6,723	7,031	2,334
April 2015	156	5,896	6,052	1,666
May 2015	132	6,725	6,857	2,026
June 2015	148	7,052	7,200	2,276
July 2015	127	6,886	7,013	1,949
August 2015	129	6,769	6,898	1,836
September 2015	137	6,131	6,268	1,753

Table 4.1: Registration of New Companies during September, 2015 (Authorized Capital in Rs. Lakhs)			
Sl. No.	Category	Number	Authorized Capital
1	Company Limited by Shares	6,233	94,113.60
i	<i>OPC</i>	316	780.70
ii	<i>Private</i>	5,785	78,972.90
iii	<i>Public</i>	132	14,360.00
2	Company Limited by Guarantee	34	27.00
i	<i>Private</i>	29	27.00
ii	<i>Public</i>	5	-
3	Unlimited Company	1	1.00
i	<i>Private</i>	1	1.00
ii	<i>Public</i>	-	-
	Total	6,268	94,141.60

Table 4.2: Activity-wise New Companies Registered during September, 2015 (Authorized Capital in Rs. Lakhs)							
Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	257	2,625.30	3	20.00	260	2,645.30
II	Industry	1,282	28,177.25	33	7,815.00	1,315	35,992.25
1	Manufacturing	768	19,633.15	13	2,346.00	781	21,979.15
i	<i>Manufacturing (Food stuffs)</i>	183	4,615.10	1	10.00	184	4,625.10
ii	<i>Manufacturing (Leather & products thereof)</i>	9	44.00	-	-	9	44.00
iii	<i>Manufacturing (Machinery & Equipments)</i>	181	5,168.40	4	310.00	185	5,478.40
iv	<i>Manufacturing (Metals & Chemicals, and products thereof)</i>	201	6,608.30	6	2,020.00	207	8,628.30
v	<i>Manufacturing (Others)</i>	48	504.50	-	-	48	504.50
vi	<i>Manufacturing (Paper & Paper products, Publishing, printing and reproduction of recorded media)</i>	61	590.85	1	5.00	62	595.85
vii	<i>Manufacturing (Textiles)</i>	79	1,393.00	1	1.00	80	1,394.00
viii	<i>Manufacturing (Wood Products)</i>	6	709.00	-	-	6	709.00
2	<i>Construction</i>	366	4,642.10	9	5,051.00	375	9,693.10
3	<i>Electricity, Gas & Water Companies</i>	100	3,060.00	6	227.00	106	3,287.00
4	<i>Mining & Quarrying</i>	48	842.00	5	191.00	53	1,033.00
III	Services	4,592	48,979.05	101	6,525.00	4,693	55,504.05
1	<i>Business Services</i>	3,007	31,514.93	29	392.00	3,036	31,906.93
2	<i>Trading</i>	593	6,499.79	3	11.00	596	6,510.79
3	<i>Community, personal & Social Services</i>	373	2,918.53	6	28.00	379	2,946.53
4	<i>Real Estate and Renting</i>	340	3,232.00	7	140.00	347	3,372.00
5	<i>Transport, storage and Communications</i>	166	2,527.85	5	615.00	171	3,142.85
6	<i>Finance</i>	106	1,905.95	50	5,334.00	156	7,239.95
7	<i>Insurance</i>	7	380.00	1	5.00	8	385.00
	Total	6,131	79,781.60	137	14,360.00	6,268	94,141.60

**Table 4.3: State/UT-wise Registration of Companies during September, 2015
(Authorized Capital in Rs. Lakhs)**

Sl. No.	State/UT-Wise	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	A & N Islands	2	20.00	-	-	2	20.00
2	Andhra Pradesh	202	1,687.09	1	15.00	203	1,702.09
3	Arunachal Pradesh	2	11.00	-	-	2	11.00
4	Assam	14	154.00	-	-	14	154.00
5	Bihar	183	1,456.00	2	20.00	185	1,476.00
6	Chandigarh	36	149.00	-	-	36	149.00
7	Chhattisgarh	16	91.00	1	1.00	17	92.00
8	Dadra & Nagar Haveli	-	-	1	5.00	1	5.00
9	Daman and Diu	2	31.00	-	-	2	31.00
10	Delhi	1,065	10,351.82	19	2,227.00	1,084	12,578.82
11	Goa	15	56.00	-	-	15	56.00
12	Gujarat	258	6,289.15	13	88.00	271	6,377.15
13	Haryana	272	3,634.75	2	10.00	274	3,644.75
14	Himachal Pradesh	15	132.00	-	-	15	132.00
15	Jammu and Kashmir	24	155.00	-	-	24	155.00
16	Jharkhand	58	685.80	-	-	58	685.80
17	Karnataka	442	9,765.90	-	-	442	9,765.90
18	Kerala	170	1,820.49	4	95.00	174	1,915.49
19	Madhya Pradesh	123	1,404.00	4	41.00	127	1,445.00
20	Maharashtra	1,103	9,919.47	23	1,648.00	1,126	11,567.47
21	Manipur	3	102.00	-	-	3	102.00
22	Nagaland	-	-	1	10.00	1	10.00
23	Odisha	92	1,231.35	1	10.00	93	1,241.35
24	Puducherry	4	18.00	-	-	4	18.00
25	Punjab	65	1,722.50	2	11.00	67	1,733.50
26	Rajasthan	184	1,867.00	7	5,125.00	191	6,992.00
27	Tamil Nadu	438	11,004.38	6	82.00	444	11,086.38
28	Telangana	487	6,773.45	4	2,925.00	491	9,698.45
29	Tripura	3	11.00	-	-	3	11.00
30	Uttar Pradesh	528	4,459.95	39	1,822.00	567	6,281.95
31	Uttarakhand	46	604.50	-	-	46	604.50
32	West Bengal	279	4,174.00	7	225.00	286	4,399.00
Grand Total		6,131	79,781.60	137	14,360.00	6,268	94,141.60

Table 5.1: Obligation of Contribution wise Active LLPs as on 30th September, 2015			
Sl. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)
1	Up to 1 lakh	32,731	25,778.01
2	Above 1 lakh to 5 lakh	6,035	20,267.67
3	Above 5 lakh to 10 lakh	3,052	28,097.90
4	Above 10 lakh to 25 lakh	1,825	33,838.31
5	Above 25 lakh to 50 lakh	1,210	49,118.74
6	Above 50 lakh to 1 crore	963	82,753.96
7	Above 1 crore to 2 crore	472	72,742.38
8	Above 2 crore to 5 crore	472	159,666.43
9	Above 5 crore to 10 crore	196	154,278.17
10	Above 10 crore to 25 crore	123	203,173.67
11	Above 25 crore to 100 crore	107	548,917.01
12	Above 100 crore	15	468,056.71
Total		47,201	1,846,688.98

Table 5.2: Economic Activity-wise Active LLPs as on 30th September, 2015			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	934	27,284.13
II	Industry	11,288	736,300
1	Manufacturing	5,346	228,179
i	Food stuffs	923	38,881
ii	Leather & products thereof	98	2,445
iii	Machinery & Equipments	987	32,437
iv	Metals & Chemicals, and products thereof	1,336	94,940
v	Paper & Paper products, Publishing, printing and reproduction of recorded media	502	14,910
vi	Textiles	889	25,150
vii	Wood Products	71	1,317
viii	Others	540	18,099
2	Construction	5,326	270,813
3	Electricity, Gas & Water Companies	291	227,871
4	Mining & Quarrying	325	9,437
III	Services	37,236	1,384,759
1	Business Services	19,429	483,680
2	Trading	5,831	300,085
3	Real Estate and Renting	5940	330291.019
4	Community, personal & Social Services	4,180	86,760
5	Finance	817	171,156
6	Transport, storage and Communications	1,020	12,403
7	Insurance	19	383
IV	Others	18	4,996
Total		49,476	2,153,338.94

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the Limited Liability Partnership.

Table 5.3: Economic Activity wise LLPs Registered during September, 2015			
Sl.No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	17	322.50
II	Industry	221	14,626.05
1	<i>Manufacturing</i>	116	13,089.16
i	<i>Food stuffs</i>	27	506.42
ii	<i>Machinery & Equipments</i>	21	243.00
iii	<i>Metals & Chemicals, and products thereof</i>	24	9,678.82
iv	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	12	230.20
v	<i>Textiles</i>	16	2,298.72
vi	<i>Wood Products</i>	2	9.50
vii	<i>Others</i>	14	122.50
2	<i>Construction</i>	85	1,169.89
3	<i>Electricity, Gas & Water Companies</i>	7	27.50
4	<i>Mining & Quarrying</i>	13	339.50
III	Services	836	19,360.27
1	<i>Business Services</i>	419	11,272.32
2	<i>Trading</i>	142	3,526.36
3	<i>Community, personal & Social Services</i>	119	2,862.21
4	<i>Real Estate and Renting</i>	115	1,361.88
5	<i>Transport, storage and Communications</i>	24	191.55
6	<i>Finance</i>	16	135.95
7	<i>Insurance</i>	1	10.00
	Total	1,074	34,308.82

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the Limited Liability Partnership.

Table 6.1: State/UT wise Registration of OPC,LLP and Foreign Companies during September, 2015				
Sl. No.	State/UT	OPC	LLP	Foreign Companies
1	A&N Islands	-	-	-
2	Andhra Pradesh	10	24	-
3	Arunachal Pradesh	-	-	-
4	Assam	2	6	-
5	Bihar	21	20	-
6	Chandigarh	2	5	-
7	Chhattisgarh	-	3	1
8	Dadra & Nagar Haveli	-	2	-
9	Daman and Diu	-	-	-
10	Delhi	48	230	5
11	Goa	1	1	-
12	Gujarat	11	111	-
13	Haryana	16	46	1
14	Himachal Pradesh	2	1	-
15	Jammu and Kashmir	1	-	-
16	Jharkhand	7	10	-
17	Karnataka	26	120	1
18	Kerala	6	43	1
19	Lakshadweep	-	-	-
20	Madhya Pradesh	5	35	-
21	Maharashtra	50	618	5
22	Manipur	1	1	-
23	Meghalaya	-	1	-
24	Mizoram	-	-	-
25	Nagaland	-	-	-
26	Odisha	10	10	-
27	Puducherry	-	1	-
28	Punjab	4	14	-
29	Rajasthan	8	70	-
30	Sikkim	-	-	-
31	Tamil Nadu	22	61	1
32	Telangana	15	60	-
33	Tripura	-	-	-
34	Uttar Pradesh	33	81	2
35	Uttarakhand	3	3	-
36	West Bengal	12	176	1
Total		316	1,753	18

